

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 908/2015  
CA NO.

CORAM:

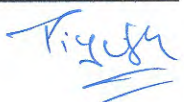
PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

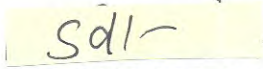
NAME OF THE COMPANY: Sudhir Power Projects Ltd.  
V/S  
M.B. Mal Pvt. Ltd.

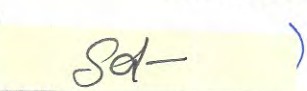
SECTION OF THE COMPANIES ACT: 433(e)&434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
3	Tijusha Kanylik	Advocate	Applicant	

**ORDER**

For order see CP No. 926/2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

25.4.2017  
Vineet